

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/72/2016  
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi  
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

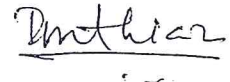
1) SHARATH CHANDRAN

PETITIONER



2) Imthiaz Ahmed V.K  
For Anil D Nair

Respondents



**ORDER**

Counsel for petitioner present and reported ready for submitting arguments. Proxy representing the counsel for respondents on record present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed time for making submissions. Time extended at request for making submissions by both the counsel. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc